

SPECIAL BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/458(KB)2017
IA(COMPANIES.ACT)/101(KB)2023, COMP.APPL/76(KB)2022,
COMP.APPL/84(KB)2022, COMP.APPL/75(KB)2022,
COMP.APPL/22(KB)2023, COMP.APPL/908(KB)2019,
COMP.APPL/394(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	KANISHKA SETHIA. VS ASPECTIVE COMMODIAL PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For the Petitioner
Mr. Shaunak Mitra, Adv.]
Mr. Indradeep Basu, Adv.]
Mr. Debayan Som, Adv.]

Mr. D. N. Sharma, Adv.] For the Respondent
Mr. Saubhik Chowdhury, Adv.]
Mr. Tanishq Pathak, Adv.]
Ms. Urmila Chakraborty, Adv.]
Mr. Yash Singhi, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. In view of the pendency of one of the IAs the matter is adjourned.
3. List the matter on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**